

2019
HIGH COURT, APPELLATE SIDE
CALCUTTA

NOTIFICATION

No. 2320- R (JS)

Dated, Calcutta, 23rd April, 2019

In reference to the modified Notification No. 2319-R (JS) dated 23.04.2019 and in supersession of Notification No. 1980-R(JS) dated 29.03.2019, this is for further information of all concerned that the following 63 Officers belonging to the substantive post of Civil Judge (Senior Division)/Chief Judicial Magistrate/Additional Chief Judicial Magistrate of the West Bengal Judicial Service, now posted as mentioned against each of their names, are eligible in order of seniority from the existing Gradation List and coming under the zone of consideration in the process of selection for promotion as Additional District & Sessions Judge towards filling up the (21) vacancies instead of (24) in Fast Track Courts.

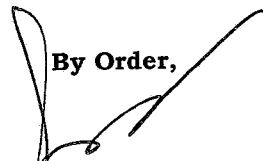
Sl. No.	NAME OF THE OFFICERS	PRESENT POSTING
1.	Shri Fatik Chandra Mondal	Civil Judge (Senior Division), Arambagh, Hooghly
2.	Shri Hidayatullah Bhutia	Civil Judge (Senior Division), 6 th Court, Alipore, South 24-Parganas, U.O.T. as Civil Judge (Senior Division), 1 st Court, Alipore, South 24-Parganas
3.	Shri Tito Rob	Registrar, District Judge's Court, Purba Bardhaman U.O.T. as Judge, 1 st Labour Court, Calcutta
4.	Shri Sridhar Chandra Su	Civil Judge (Senior Division), Bongaon, North 24-Parganas
5.	Salim Ahmed Ansari	Secretary, District Legal Services Authority, Alipore, South 24-Parganas
6.	Shri Sabyasachi Chatteraj	Registrar, District Court, Paschim Medinipur
7.	Smt. Mukulika Sinha	Civil Judge (Senior Division), 2 nd Court, Malda
8.	Shri Sudip Bhattacharya	Law Officer, Directorate of Drug Control, Govt. of W.B.
9.	Shri Sanjay Chowdhury	Civil Judge (Senior Division), Tehatta, Nadia
10.	Shri Ratan Kumar Gupta	Chief Judicial Magistrate, Purba Bardhaman
11.	Shri Sumit Adhikari	Civil Judge (Senior Division), Khatra, Bankura
12.	Shri Biswajyoti Chatterjee	Civil Judge (Senior Division), Chanchal, Malda
13.	Shri Sadhan Mondal	Chief Judicial Magistrate, Hooghly
14.	Shri Sisir Kumar Meyur	Civil Judge (Senior Division), 2 nd Court, Sadar, Paschim Medinipur
15.	Shri Suresh Singh	Chief Judicial Magistrate, Raiganj, Uttar Dinajpur
16.	Shri Surajit Seal	Judge, Bench-2, Presidency Small Causes Court, Calcutta
17.	Shri Tarun Kumar Mondal	Civil Judge (Senior Division), 2 nd Court, Baruipur, South 24-Parganas
18.	Shri Prasun Ghosh	Chief Judicial Magistrate, Paschim Medinipur
19.	Shri Debasis Chowdhury	Civil Judge (Senior Division), Diamond Harbour, South 24-Parganas
20.	Shri Prakash Chandra Barman	Chief Judicial Magistrate, Suri, Birbhum U.O.T. as Chief Judicial Magistrate, Cooch Behar
21.	Smt. Kumkum Chattopadhyay	Chief Judicial Magistrate, Purulia
22.	Shri Nirupam Kar	Chief Judicial Magistrate, Tamluk, Purba Medinipur
23.	Smt. Bipasha Mandol (Das)	Dy. A.G.O.T. Govt. of W.B., on deputation
24.	Shri Debanjan Ghosh	Deputy Registrar, WB Human Rights Commission, on deputation
25.	Smt. Soma Chakraborty	Deputy Registrar, West Bengal Taxation Tribunal, on deputation U.O.T. as Civil Judge (Senior Division), Islampur, Uttar Dinajpur
26.	Smt. Arpita Ghosh	Civil Judge (Senior Division), Haldia, Purba Medinipur

27.	Shri Bikash Lama	Civil Judge (Senior Division), Ranaghat, Nadia
28.	Karim Ur Reza	Secretary, District Legal Services Authority, Uttar Dinajpur
29.	Shri Indranil Chatterjee	Civil Judge (Senior Division), Alipurduar, Jalpaiguri
30.	Shri Sandip Chakrabarti	Chief Judicial Magistrate, Asansol, Paschim Bardhaman
31.	Shri Soumendra Nath Roy	Secretary, District Legal Services Authority, Balurghat, Dakshin Dinajpur
32.	Shri Anan Chattopadhyay	Registrar, City Civil Court, Calcutta
33.	Smt. Sushmita Mukerji	Additional Chief Judicial Magistrate, Kandi, Murshidabad
34.	Smt. Dipa Shyam Ray	Civil Judge (Senior Division), 1 st Court, Asansol, Paschim Bardhaman
35.	Smt. Anindita Ganguli	Chief Judicial Magistrate, Krishnanagar, Nadia
36.	Smt. Barnali Das Gupta	Secretary, District Legal Services Authority, Birbhum
37.	Shri Abhijit Ghosh	Additional Chief Judicial Magistrate, Alipore, South 24-Parganas U.O.T. as Chief Judicial Magistrate, Malda
38.	Smt. Rina Talukdar	Additional Chief Judicial Magistrate, Chandannagar, Hooghly
39.	Smt. Sanghamitra Poddar	Additional Chief Judicial Magistrate, Ranaghat, Nadia
40.	Smt. Moon Chakraborty	Civil Judge (Senior Division), 1 st Court, Berhampore, Murshidabad
41.	Shri Biswanath Pramanik	Additional Chief Judicial Magistrate, Suri, Birbhum U.O.T. as Civil Judge (Senior Division), Suri, Birbhum
42.	Shri Ansuman Chattopadhyay	Civil Judge (Senior Division), 1 st Court, Krishnanagar, Nadia
43.	Sri Debdeep Manna	Civil Judge (Senior Division), 2 nd Court, Howrah
44.	Smt. Sanjukta Sengupta	Civil Judge (Senior Division), 1 st Additional Court, Sadar, Purba Bardhaman
45.	Shri Arindam Chattopadhyay	Secretary, District Legal Services Authority, Cooch Behar
46.	Smt. Shrutirupa Ghosh (Majee)	Judge, Bench-3, Presidency Small Causes Court, Calcutta U.O.T. as Civil Judge (Senior Division), Sadar, Malda
47.	Smt. Rimpa Roy	Civil Judge (Senior Division), 4 th Court, Alipore, South 24-Parganas
48.	Shri Arijit Mukhopadhyay	Chief Judicial Magistrate, Bankura
49.	Shri Deb Kumar Goswami	Civil Judge (Senior Division), Kalna, Purba Bardhaman
50.	Shri Uttam Bhattacharya	Secretary, District Legal Services Authority, Calcutta U.O.T. as Chief Judicial Magistrate, Darjeeling
51.	Shri Subhajit Basu	Chief Judicial Magistrate, Howrah
52.	Shri Santosh Kumar Pathak	Administrative Officer, W.B. Judicial Academy, Kolkata
53.	Shri Hindol Roy	Chief Judicial Magistrate, Car Nicobar, A & N Island
54.	Shri Sujit Kumar Bandyopadhyay	Additional Chief Judicial Magistrate, Siliguri, Darjeeling U.O.T. as Registrar, District Judge's Court, Sadar, Purba Bardhaman
55.	Smt. Sarojini Ghising	Civil Judge (Senior Division), 3 rd Court, Krishnanagar, Nadia
56.	Shri Sudeep Banerjee	Additional Chief Judicial Magistrate, Diamond Harbour, South 24-Parganas
57.	Sri Rintu Sur	Chief Judicial Magistrate, Barasat, North 24-Parganas
58.	Smt. Prajna Gargi Bhattacharya (Hossain)	Judge, Bench-4, Presidency Small Causes Court, Cal.
59.	Shri Mayukh Mukherjee	Additional Chief Judicial Magistrate, Khatra, Bankura
60.	Shri Subrata Chatterjee	Civil Judge (Senior Division), Durgapur, Paschim Bardhaman
61.	Shri Suvadip Chowdhury	Additional Chief Judicial Magistrate, Haldia, Purba Medinipur U.O.T. as Chief Judicial Magistrate, Alipore, South 24-Parganas
62.	Smt. Atrayee Manna Chowdhury	Secretary, District Legal Services Authority, Paschim Medinipur U.O.T. as Civil Judge (Senior Division), Jalpaiguri, Sadar
63.	Shri Saibal Dutta	Additional Chief Judicial Magistrate, Tehatta, Nadia

All the above eligible Judicial Officers are directed to send 3 sets of their contested judgments, each containing 10 judgments (5 Civil and 5 Criminal), preferably of recent time (if not available, the judgments delivered during previous postings may be sent) through the District Judge concerned, addressing the office of the undersigned so as to reach this Hon'ble Court **by 30.04.2019, positively.**

The Officers from Sl. No. 64 to 72 as mentioned in the Court's Notification No. 1980-R(JS) dated 29.03.2019 are requested not to send the requisite sets of judgments delivered by them, if not done already, and if already sent, the same shall not be considered in the selection process as they are not within the revised zone of consideration against (21) vacancies.

For further information, if any, make a call at (033) 2254-8065, 2243-6080 on all working days between 11-00 a.m. to 4-30 p.m.


By Order,
Registrar (Judicial Service)
High Court, Appellate Side